

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:2968

ANSWERED ON:11.12.2012

PULSES AND EDIBLE OILS UNDER PDS

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**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the estimated total quantum of pulses and edible oils proposed to be imported during the ensuing year along with the details of the agencies entrusted with the said imports and the subsidy to be paid to them;
- (b) whether the Government proposes to distribute pulses and edible oils including coconut oil at subsidised rates under the Public Distribution System (PDS)/Targetted Public Distribution System;
- (c) if so, the details thereof indicating the quantum of the said commodities allocated to the States during each of the last three years and the current year, State-wise; and
- (d) the criteria adopted/fixed for distribution of pulses and edible oils among the States?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a) to (d): In respect of pulses, it has been decided to resume the scheme for subsidized imported pulses through PDS in a varied form with the nomenclature 'Scheme for Supply of Imported Pulses at Subsidized Rates to States/UTs for Distribution under Public Distribution System to Below Poverty Line (BPL) Card Holders'. The quantum of pulses imported would be as per the estimates of BPL cardholders in the States/UTs as estimated by the Department of Food and Public Distribution, Government of India.

The subsidy would be @ Rs.20/- per kg. of the pulses imported. The distribution of pulses to the BPL cardholders would be through the Public Distribution System @ 1 kg. per card per month. The task of importing pulses, including where necessary through Central Public Sector Undertakings, would be undertaken by the states and the role of the Central Government restricted to providing the agreed amount of subsidy for the specific quantity of pulses to be imported as certified by the states. There is no specific allocation to the States/UTs and the maximum quantum of imported pulses for a State/UT would be as per the number of BPL cardholders as mentioned above. The operation of scheme has not commenced so far. However, under an earlier scheme that was in operations from 2008 to 30-06-2012, namely, subsidy scheme for distribution of imported pulses to the State Governments for supply through PDS, the following quantities were imported and the scheme was availed by Tamil Nadu, Himachal Pradesh, Andhra Pradesh, Kerala, Punjab, Uttar Pradesh, Nagaland, West Bengal, Maharashtra, Rajasthan, Haryana, Arunachal Pradesh and Orissa.

Year Qty in MTs

2008-09 4707

2009-10 254931

2010-11 314707

2011-12 186396

(upto November, 2012)

In respect of edible oils, under the scheme for distribution of subsidized imported edible oils. Government has approved the import of upto 10 lakh tonnes of edible oil for a period of one year from October 2012 to September 2013 with a subsidy of Rs.15/- per Kg. Central Public Sector Undertakings namely STC, MMTC and PEC and other agencies NAFED and NCCF have been entrusted for import of edible oils under the scheme, handing over to States/UTs for distribution through public distribution system to ration card holders. Only Refined Palmolein and Soyabean oils are distributed under this Scheme. State wise details of quantity of edible oils allocated during the last three years and current year is given at Annexure-I.

The allocations to states are made as per demand received from the respective State Governments.

